

BEFORE THE NATIONAL GREEN TRIBUNAL, NEW DELHI

Original Application No. 135/2026

IN THE MATTER OF:

Ashish Singh

...PETITIONER

VERSUS

State of Uttar Pradesh & Ors.

...RESPONDENT

MEMO OF PARTIES

Ashish Singh

...PETITIONER

VERSUS

1. State of Uttar Pradesh

Through Secretary, Environment, Forest and Climate Change
Government of Uttar Pradesh
Office of the Principal Chief Conservator of Forests (PCCF),
17, Rana Pratap Marg, Lucknow-226001
Email: psecforest-up@nic.in

Respondent No.1

2. District Magistrate, Lucknow

Room No. 49, Office of the District Magistrate,
Qaisar Bagh, Lucknow, Uttar Pradesh-226001
Email: dmluc@nic.in

Respondent No.2

3. Uttar Pradesh State Pollution Control Board

Through Member Secretary,
Building No. TC-12V, Vineet Khand,
Gomti Road, Lucknow- 226010
Email: ms@uppcb.in

Respondent No.3

4. Municipal Corporation, Lucknow

Lucknow Nagar Nigam, Trilokinath Road,
Lalbagh, Lucknow-226001
Email: nnlko@nic.in

Respondent No.4